

Notification No. 4385 – G. S.

The following list of days to be observed in the year 2020 as holidays in the Subordinate Criminal Courts in West Bengal is published by the High Court at Calcutta

Name of Holidays	English Dates	Days of the week	Number of days
New Year's Day	January 1 st	Wednesday	1 day
Netaji's Birthday	January 23 rd	Thursday	1 day
Saraswati Puja	January 29 th	Wednesday	1 day
Doljatra	March 9 th	Monday	1 day
Good Friday	April 10 th	Friday	1 day
Chaitra Sankranti	April 13 th	Monday	1 day
Bengali New Year's day / Birthday of Dr. B. R. Ambedkar	April 14 th	Tuesday	1 day
May Day	May 1 st	Friday	1 day
Rabindranath's Birthday	May 8 th	Friday	1 day
Id-ul-Fitre	To be notified later on	To be notified later on	To be notified later on
Summer vacation	June 1 st to 5 th	Monday to Friday	5 days
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Janmastami	August 11 th	Tuesday	1 day
Independence Day	August 15 th	Saturday	1 day
Muharram	To be notified later on	To be notified later on	To be notified later on
Mahalaya	September 17 th	Thursday	1 day
Gandhiji's Birthday	October 2 nd	Friday	1 day
Annual Vacation (Including Durga Puja, Lakshmi Puja / Fateha-Duaz-Daham and Additional day of Lakshmi Puja)	October 22 nd To October 31 st	Thursday To Saturday	10 days
Bhatridwitiya	November 16 th	Monday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 30 th	Monday	1 day
Christmas Day	December 25 th	Friday	1 day

- Note 1 :** Public Holidays on account of Easter Saturday (April 11th) and Kali Puja (November 14th) fall on Second Saturday.
- Note 2 :** Public Holidays on account of Republic Day (January 26th) and Pratipada (November 15th) fall on Sunday.
- Note 3 :** Holidays on account of Muslim Festivals viz. Id-ul-Fitre, Id-uz-Zoha (Bakrid) and Muharram will be declared later on, depending on visibility of the moon.
- Note 4 :** Sectional Holiday on account of Sab-e-Barat (April 9th) falls on Thursday.
- Note 5 :** Sectional holiday on account of Mahabir Jayanti (April 6th) may be granted, when possible, to the Jain employees. Sectional holiday on account of Baisakhi (April 13th) coincides with the Chaitra Sankranti falls on Monday. Sectional Holiday on account of Buddha Purnima (7th May) falls on Thursday may be granted for the Buddhist employees. In West Bengal, all Officials, Suitors and Witnesses who profess the Brahmo faith may be granted, when possible, 3 (three) days' holidays on account of Maghotsav one day before and one day after that date.
- Note 6:** The Court and Offices of the Judgeship of Darjeeling shall remain closed on 13.07.2020 (Monday) on account of the birth day of the Nepali Poet Bhanu Bhakta.
- Note 7:** All the District Judges in West Bengal, Chief Judges of the City Civil Court at Calcutta, City Sessions Court, Calcutta and the Chief Metropolitan Magistrate, Calcutta are hereby empowered to declare local holidays not exceeding two days in a year in a district and/or Sub-Divisions according to the prevalent customs in consultation with the local Bar Associations.
- Note 8:** All 2nd and 4th Saturdays of the months have been declared as holidays for the Subordinate Civil & Criminal Courts in West Bengal Vide F.C. Resolution dated 06.08.92.
- Note 9 :** The Courts in the District of Darjeeling & Kalimpong, excepting the Courts in Siliguri Sub-Division under Darjeeling Judgeship shall have no Summer Vacation unlike that of all other Districts of West Bengal.
- Note 10:** In the districts of Darjeeling & Kalimpong, the Courts excepting the Courts in Siliguri Sub-Division of Darjeeling shall be closed for Durga Puja to Laxmi Puja during the Executive holidays from October 22nd to October 30th and Bhatridwitiya (November 16th). The Courts in the districts of Darjeeling & Kalimpong shall also be closed for Annual Vacation for the period from the 2nd January to 26th January and 25th December to 31st December, 2020 excepting the Courts in the Siliguri Sub-Division in the District of Darjeeling which shall be closed for Annual Vacation as in the District of Jalpaiguri.

By Order
Sd/-
Registrar General

High Court Administrative
Department

Dated, the 24th September, 2019.